

**HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503**

No.           /DHC/GAZ.IIB/G-8/DHCLSC/2024

OUT-AT-ONCE  
Dated :

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Member Secretary,  
Delhi State Legal Services Authority,  
3<sup>rd</sup> Floor, Rouse Avenue Courts Complex,  
Pandit Deen Dayal Upadhyay Marg,  
New Delhi - 110002.

**Sub.: Recalling/Cancellation of the Order of Appointment in the Delhi High Court  
Legal Services Committee.**

Sir,

I am directed to refer to this Court's letter No.1517/DHC/GAZ.IIB/G-8/DHCLSC/2024, dated 04.03.2024 (copy enclosed), and to say that Hon'ble the Acting Chief Justice has been pleased to recall/cancel the order of repatriation of Mr.Sushant Changotra, DHJS, currently posted as Secretary, Delhi High Court Legal Services Committee, on deputation basis and appointment of Ms.Anu Grover Baliga, DHJS, currently posted as District Judge (Commercial Court)-04, South East District, Saket, in place of Mr.Sushant Changotra.

Hon'ble the Acting Chief Justice has been pleased to further direct that Mr.Sushant Changotra, DHJS shall continue to function as Secretary, Delhi High Court Legal Services Committee and Ms.Anu Grover Baliga, DHJS shall continue to function as District Judge (Commercial Court)-04, South East District, Saket.

This is for your kind information.

Yours sincerely,

(Shankar Singh)  
Joint Registrar (Gaz.IIB)  
for Registrar General

Dated : 05/03/2024

1614-1618  
Endst. No.           DHC/GAZ.IIB/G-8/DHCLSC/2024

Copy forwarded for information and necessary action to:-

1. ✓ The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi 110054.
2. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi.
3. Registrar (Establishment-I), Delhi High Court, New Delhi.
4. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi
5. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Sandeep Kumar)  
Administrative Officer(I)(Gaz.IIB)

HIGH COURT OF DELHI: NEW DELHI  
SHERSHAH ROAD, NEW DELHI-110503

No. 1518-1522 /DHC/GAZ.IIB/G-8/DHCLSC/2024

OUT-AT-ONCE  
Dated :

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Member Secretary,  
Delhi State Legal Services Authority,  
3<sup>rd</sup> Floor, Rouse Avenue Courts Complex,  
Pandit Deen Dayal Upadhyay Marg,  
New Delhi - 110002.

**Sub.: Appointment in the Delhi High Court Legal Services Committee**

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to repatriate Mr.Sushant Changotra, an Officer of Delhi Higher Judicial Service, currently posted as Secretary, Delhi High Court Legal Services Committee, on deputation basis, to his parent cadre.

Hon'ble the Acting Chief Justice has been further pleased to appoint Ms.Anu Grover Baliga, an officer of Delhi Higher Judicial Service, currently posted as District Judge (Commercial Court)-04, South East District, Saket, as Secretary, Delhi High Court Legal Services Committee, on deputation basis, in place of Mr.Sushant Changotra, with immediate effect.

I am, therefore, to request you to kindly relieve Mr.Sushant Changotra, DHJS, with immediate effect, so as to enable him to join his parent cadre.

Yours sincerely,

(Shankar Singh)  
Joint Registrar (Gaz.IIB)  
for Registrar General

Endst. No. 1518-1522 DHC/GAZ.IIB/G-8/DHCLSC/2024

Dated : 04/03/2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi 110054.
2. The Principal District & Sessions Judge (South-East), Saket Courts, New Delhi with the request to relieve Ms.Anu Grover Baliga, currently posted at District Judge (Commercial Court)-04, South-East District, to enable her to join as Secretary, Delhi High Court Legal Services Committee, on deputation basis, with immediate effect.

3. Registrar (Establishment-I), Delhi High Court, New Delhi.
4. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi
5. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

(Rakesh Kumar)  
Deputy Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 16276 - 16316

Dated, Delhi the 08 MAR 2024

Sub:- Recalling/cancellation of the order of Appointment in the Delhi High Court Legal Service Committee.

*Copy forwarded along with its enclosur for information and necessary action to :-*

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officer concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
5. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
6. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
7. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.



(Ravinder Bedi)

District Judge (Commercial Court)-12  
Officer In-charge Judicial Branch ( Central )  
For Principal District & Sessions Judge(HQs),  
Delhi

